

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

Notification

No: 629

Dated: 14-9-2018

It is hereby notified for information of all the concerned that 21st of September, 2018 (Friday) is declared as holiday on account of Ashura-i-Muharram for both wings of the High Court. The cases fixed for 21st of September (Friday) shall be listed on 24th of September, 2018 (Monday).

By Order

(Sanjay Dhar) 14/9/18
Registrar General

No: 36528-47/R-Q

Dated: 14-9-2018

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs,
Civil Secretariat, Srinagar.
4. Registrar Vigilance, High Court of J&K, Srinagar
5. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
6. Director Judicial Academy, High Court of J&K, Srinagar.
7. Administrative Officer, Office of the Advocate General, J&K, Srinagar.
8. President, Bar Association Srinagar/Jammu.
..... for information.
9. CPC e-Courts, High Court of J&K for uploading the same on the official website
of the High Court.
10. Manager, Government Press, Srinagar.
11. Order file.

Registrar General
14/9/18